

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
Company Appeal(AT) No. 262 of 2019**

IN THE MATTER OF:

Safeco Hygiene Films Pvt. Ltd. ...Appellant

Vs

Loganmoy Ltd. Matheson Trust Co. (BVI) Ltd. & Ors.Respondents

Present:

**For Appellants: Mr. Mohit Chaudhary and Ms. Garima Sharma,
Advocates**

**For Respondents: Ms. Meenakshi Arora, Sr. Advocate with Mr.
Mohit D.Ram , Advocate**

With

Company Appeal(AT) No. 263 of 2019

IN THE MATTER OF:

M/s SBPL Polymers LLP ...Appellant

Vs

Loganmoy Ltd. Matheson Trust Co. (BVI) Ltd. & Ors.Respondents

Present:

**For Appellants: Mr. Mohit Chaudhary and Ms. Garima Sharma,
Advocates**

**For Respondents: Ms. Meenakshi Arora, Sr. Advocate with Mr.
Mohit D.Ram , Advocate**

O R D E R

(Through Virtual Mode)

18.02.2021 Due to paucity of time the matters could not be taken up. The cases be listed 'For Hearing' on **9th March, 2021**.

**[Justice Jarat Kumar Jain]
Member (Judicial)**

**(Kanthi Narahari)
Member(Technical)**